

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1583-1584/2024

MUTTAN

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

Date : 24-07-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Ms. Vanshaja Shukla, AOR
Mr. Rishad Murtaza, Adv.
Ms. Ankeeta Appanna, Adv.

For Respondent(s) Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Uday Tiwari, Adv.
Mr. Narendra Singh, Adv.
Ms. Pratibha Malviya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the respondent-State of Uttar Pradesh submits that he shall be calling an Officer not below the Rank of Superintendent of Police of the concerned District to swear the affidavit which shall be filed within a period of one week from today by which the entire record as to the age of the appellant shall be placed before this Court.

List the matter next week.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)